HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JULY 21, 2012

No. 1622 /DR(S)/2012

The Court's Notification No. 1617/DR(S)/2012 dated 20.07.2012 regarding posting of Sri Ashok Kumar Singh-VIII is cancelled hereby.

No. 1623 /DR(S)/2012

Smt. **Nitya Pandey**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Alok Kumar Singh.

BY ORDER OF THE COURT,

sd/-(ANANT KUMAR) REGISTRAR GENERAL

No. 286/DR(S)/2012 Dated: Allahabad: July 21, 2012

In continuation of Court's Endorsement No. 285/DR(S)/2012 dated 20.07.2012, copy forwarded for information & necessary action to:-

- 1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
- 2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
- 5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
- 6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 7. The District & Sessions Judge, Shahjahanpur. (Information available on E-mail).
- 8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
- 9. The Registrar (Confidential), High Court, Allahabad.
- 10. The Joint Registrar (Inspection), High Court, Allahabad.
- 11. The Joint Registrar (Budget), High Court, Allahabad.
- 12. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
- 13. The Section Officer (Admin.A-3), High Court, Allahabad.
- 14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 15. P.S. to Hon'ble Administrative Judge, Shahjahanpur. (Information available on Email).

BY ORDER OF THE COURT.

sd/-(VIRENDRA KUMAR SRIVASTAVA) DEPUTY REGISTRAR (SERVICES)